

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1996
ANSWERED ON:09.03.2006
ROYALTY ON NATURAL GAS
Gadakh Shri Tukaram Gangadhar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantity of natural gas produced from different sources in the country during each of the last two years, State-wise; and
(b) the amount and the rate of royalty paid to each State during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) Production of Natural Gas during the last two years State wise is as under:

(MMSCM)

	2003-04	2004-05
Andhra Pradesh	1927.00	1708.42
Arunachal Pradesh	42.99	39.59
Assam	2203.85	2248.15
Gujarat	3517.00	3582.00
Rajasthan	168.13	212.74
Tamil Nadu	605.00	678.00
Tripura	508.00	496.00

- (b) the amount of Royalty paid during the last two years State wise is as under:

(Rs. in crores)

	2003-04	2004-05
Andhra Pradesh	35.48	30.66
Arunachal Pradesh	\$ \$	
Assam	16.32	22.26
Gujarat	74.47	96.42 #
Rajasthan	1.39	2.30
Tamil Nadu	11.03	12.60
Tripura	5.94	6.96

\$ No Royalty is payable to the State Government of Arunachal Pradesh on the natural gas produced in Arunachal Pradesh as the entire quantity of natural gas produced is utilized for internal consumption/ flare and no gas is sold.

This includes royalty arrears of Rs 17.33 crores in 2004 -05. Royalty on Natural Gas in terms of the provisions of Section 6A of the Oilfields (Regulations and Development) Act 1948 and clause 14 of the Petroleum and Natural Gas Rules 1959 accrues to the concerned State Governments for onshore areas and to Central Government for offshore areas @ 10% of the value of the natural gas at wellhead/sale price fixed by Government from time to time.